



(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
35	Charges on account of Capital Account of other Provincial Works outside the Revenue Accounts.	2,92,200	...	2,92,200
37	Charges on account of Capital Outlay on Schemes of State Trading.	100	...	100
38	Charges on account of Loans and advances.	2,52,000	...	2,52,000
	Grand total ...	76,99,961	8,64,403	85,64,364

ASSAM ACT II OF 1952  
**THE ASSAM APPROPRIATION (No.II) ACT, 1952**  
 (Passed by the Assembly)  
**(Received the assent of the Governor on the 3rd April 1952)**  
 [Published in the *Assam Gazette*, dated 9th April 1952]

*An*

*Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1953.*

BE it enacted by the Assam Legislative Assembly as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No.II) Act, 1952.

Issue of  
Rs. 16,87,56,100  
out of the Con-  
solidated Fund  
of the State of  
Assam for the  
year 1952-53.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of sixteen crores, eighty-seven lakhs, fifty-six thousand and one-hundred rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953, in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1953.

## SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major heads	(3) Sums not exceeding—		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	86,600	...	86,600
2	Charges on account of Land Revenue.	36,89,200	10,400	36,99,600
3	Charges on account of Excise	8,07,100	2,700	8,09,800
4	Charges on account of Stamps	82,400	...	82,400
5	Charges on account of Forests	43,78,300	...	43,78,300
6	Charges on account of Registration.	1,40,600	...	1,40,600
7	Charges on account of Motor Vehicles Taxation Act.	6,78,300	...	6,78,300
8	Charges on account of other Taxes and Duties.	3,18,700	...	3,18,700
9	Charges on account of N. E. D. Works.	20,30,900	...	20,30,900
	Charges on account of Interest on Debt and other obligations.	...	10,21,600	10,21,600
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	...	...
10	Charges on account of General Administration.	62,87,300	6,16,500	68,97,800
11	Charges on account of Administration of Justice.	10,34,900	3,77,900	14,12,800
12	Charges on account of Jails ...	21,41,300	...	21,41,300
13	Charges on account of Police ...	1,05,43,600	...	1,05,43,600
14	Charges on account of Ports and Pilotage.	...	...	...
15	Charges on account of Scientific Department.	16,000	...	16,000
16	Charges on account of Education.	1,84,90,700	...	1,84,90,700
17	Charges on account of Medical	51,15,500	...	51,15,500
18	Charges on account of Public Health.	29,58,000	...	29,58,000
19	Charges on account of Agriculture.	54,09,500	...	54,09,500
20	Charges on account of Veterinary.	5,82,400	...	5,82,400
21	Charges on account of Co-operation—			
	I.—Co-operative Societies ...	7,50,100	...	750,100
22	II.—Rural Development ...	22,85,800	...	22,85,800
23	Charges on account of Industries and Supplies—			

(1) Grant No.	(2) (Services and purposes) Major heads	(3) Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	I.—Sericulture and Weaving	8,77,000	...	8,77,000
24	Charges on account of II.— Cottage Industries.	2,04,500	...	2,04,500
25	Charges on account of III.— Fisheries.	1,10,600	...	1,10,600
26	Charges on account of Mis- cellaneous Departments.	4,55,000	...	4,55,000
27	Charges on account of Civil Works.	3,15,08,000	49,000	3,15,57,000
28	Charges on account of Public Works Tools and Plants and Establishment.	36,94,400	...	36,94,400
29	Charges on account of other Revenue Expenditure con- nected with Electricity Schemes.	43,300	...	43,300
30	Capital Outlay on Electricity Schemes.	18,61,600	...	18,61,600
31	Charges on account of Famine Relief.	2,45,000	...	2,45,000
32	Charges on account of Supera- nnuation Allowances and Pensions.	32,70,000	6,800	32,76,800
33	Charges on account of Statione- ry and Printing.	9,23,000	1,800	9,24,800
34	Charges on account of Miscella- neous Charges.	81,19,200	18,01,100	99,20,300
35	Charges on account of Capital Outlay on Road Transport Scheme financed from ordina- ry Revenues.	12,27,300	...	12,27,300
36	Charges on account of Extraor- dinary Charges	21,92,300	...	21,92,300
37	Charges on account of Preparti- tion Payments.	50,000	...	50,000
38	Charges on account of Road Transport Schemes Working expenses.	44,88,600	...	44,88,600
39	Charges on account of Capital Outlay on Schemes of Agricul- tural Improvement and Re- search.	4,29,800	...	4,29,800
40	Charges on account of Capital Outlay on Industrial Develop- ment.	78,000	...	78,000

(1) Grant No.	(2) (Services and purposes) Major heads	(3) Sums not exceeding--		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
41	Charges on account of Capital Account of other Works outside the Revenue Accounts.	11,04,400	...	11,04,400
42	Charges on account of Capital Outlay on Nationalisation of Road Transport.	...	...	...
43	Charges on account of Capital Outlay on Schemes of State Trading.	100	...	100
44	Charges on account of Loans and Advances.	98,05,000	...	98,05,000
	Charges on account of Debts raised in India.	...	2,63,60,000	2,63,60,000
Grand total ...		13,85,14,300	3,02,41,800	16,87,56,100